Grants and Loan to Orissa

Written Answers

2089. SHRI BASUDEB MOHAPATRA: Will the Minister of FINANCE be pleased to state:

- (a) the amount of grants given to Orissa by the Central Government in the year 1985-86 and 1986-87; and
- (b) the amount given to Orissa on loan during the same period?

THE MINISTER OF STATE IN THE DEPARTMENT OF EXPENDITURE IN THE MINISTRY OF FINANCE (SHR! B. K. GADHVI): (a) and (b) A statement showing the Central assistance for State plans released (loan and grants) to Orissa for 1985-86 and 1986-87 is given below,

Statement_2

Central assurance for State Plans-Orissa

(Rs. in lakhs)

Year	Loan	Grant	Total
198 ₅ -86	14128,877	6055.233	20184.110
1986 -87	16898.919	7232.481	24126.40 ⁰

Transfer of Soviet know-how in India

2090. SHRI PARVATHANENI UPEN. DRA: Will the PRIME MINISTER be pleased to state:

- (a) whether there is any proposal under Government's consideration for transfer of Soviet know-how in India and establishment of facilities for production; and
- (b) whether any specific schemes have been identified for this purpose; if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF SCIENCE AND TECHNOLOGY AND THE MINISTER OF STATE IN THE DEPARTMENTS OF OCEAN DEVELOPMENT, ATOMIC ENERGY, ELECTRONICS AND SPACE (SHRI K. R. NARAYANAN): (a) Yes Sir. Such proposals are included in the integrated long-term Programme of Cooperation in Science and Technology between India & USSR recently signed in Moscow.

(b) The identified areas include Biotechnology and Immunology, Material Science & Technology, Lasers Science and Technology, Catalysis, Space Science & Technology, synchrotron Radiation Source, Water Prospecting, Computers and Electronics. Details of the individual schemes will be worked out through mutual consultations.

Separate Cell to unearth black money

2091. SHRI PARVATHANENI UPEN-DRA: Will the Minister of FINANCE be pleased to state:

- (a) whether there is a proposal to setup a separate cell to unearth black money;
 - (b) if so the details thereof;
- (c) the number of prosecution cases which are still pending relating to central excise and customs respectively; and
- (d) whether Government have prepared any specific plan to pursue these pending cases vigorously and to get them decided at the earliest?

THE MINISTER OF STATE IN THE DEPARTMENT OF EXPENDITURE IN THE MINISTRY OF FINANCE (SHR! B. K. GADHVI) (a) and (b) There is no such proposal under consideration of the Government.

(c) and (d) Information to the extent possible is being collected and will be laid on the Table of the House

Scheme to provide stability to capital market

2092. SHRI PARVATHANENI UPEN-DRA: Will the Minister of FINANCE be pleased to state:

- (a) whether Government have prepared any scheme to go into the problems of the capital market in order to provide it stability and security for genuine investors; and
 - (b) if so, the details thereof?

THE MINISTER OF STATE IN THE DEPARTMENT OF EXPENDITURE IN THE MINISTRY OF FINANCE (SHRIB. K. GADHVI): (a) and (b) Taking measures for the development of the capital market and to resolve its problems is an ongoing exercise and suitable steps are taken from time to time to provide it stability and security for genuine investors.